

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 10 of 2014**

**Dated : 7<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s North Eastern Electricity Supply ... Appellant(s)  
Co. of Orissa Ltd.  
Versus**

**Orissa Electricity Regulatory Commission .... Respondent(s)  
& Ors.**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1  
Mr. Raj Kumar Mehta  
Mr. Antaryami,  
Ms. Ishita for R-2**

**ORDER**

Admit. Issue notice. Mr. Rutwik Panda, the learned counsel takes notice on behalf of Respondent No.1 & Mr. R.K. Mehta, the learned counsel takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 22.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **22.01.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**